

Bihar): Sir, it is not only you but I think, most of the Members in this House are very much wanting of tea. If you do not have Darjeeling tea, let it be from Assam Tea or Nilgiri Tea.

But what is the position today? With this tea, we are earning about hundred crores of rupees to thousand crores of rupees per year by way of foreign exchange. But now you will have to choose not the Indian tea but the foreign tea. There is a conspiracy going on in our country and for the last few days, in different newspapers articles are coming that Lipton Group and certain high officials are in conspiracy and they are going to import tea from Kenya and Sri Lanka. In the name of blending of this sort of tea, it is coming to India. We should oppose it.

Through you, I would like to draw the attention of the Commerce Minister and the Prime Minister that let it be stopped immediately and tea should not be imported.

[Translation]

**MUMARI VIMLA VERMA (Seoni):** Mr. Speaker, Sir, there was a severe flood in the river Narmada in Madhya Pradesh. The flood-waters reached upto the world famous marble rocks of Jabalpur district. After 1926, such a severe flood had never occurred in the river. This flood caused havoc there. Marble antique shops were washed away. The artisans who used to decorate people's houses were dumfounded. Even the tourist facilities developed by Jabalpur Development Authority have been damaged. Several houses collapsed and a small bridge was washed away. This caused damages to a big bridge at Tilwaraghat and to Bargi dam.

There is a need to rehabilitate the village people, sculptors and shop-keepers, restore tourist facilities immediately and repair the bridges, both small and big and dams which were damaged in the flood there. The Madhya Pradesh Government should take immediate and satisfactory measures in this regard. The Central Government should also extend assistance to the affected villagers, sculptors and shop-keepers.

**SHRI SURYA NARAYAN YADAV (Sahasra):** Mr. Speaker, Sir, pension was sanctioned to a number of freedom fighters of the country, who participated in the country's freedom struggle. But there are still many others who have been left out. They are wandering in Delhi for the last 2 to 5 months for getting the same sanctioned. I think all the hon. Members are aware of it. In this connection we had written to the hon. Home Minister also who assured us in his reply that he was getting the matter inquired into. After 15 days when I went myself to the concerned office the letter written by the hon. Minister was not available there. For example, I would like to say that only 8 freedom fighters belonging to districts Sahasra, Maadhapura and Purnea of Bihar have been sanctioned pension, but two others have not yet been sanctioned. Similarly, there was a proposal to give pension to the nominees of the Freedom Fighters after their death (*Interruptions*) But pension has not so far been sanctioned to the widows of the deceased freedom fighters. Through you, I would like to draw the Government's attention to this matter. Suitable steps should immediately be taken for these Freedom fighters of the country.

**SHRI RAM KRISHNA KUSMARIA (Damoh):** Mr. Speaker, Sir, I would like to draw the attention of this House towards various domestic and foreign lotteries being run by different State Governments and other private agencies. They are doing a lot of irregularities and are evading revenue to the tune of crores of rupees. Besides, some of the lotteries are themselves indulging in bungling of crores of rupees. Churnat lottery was an example of this kind in the past. Such things are taking place when the country is passing through an economic crisis.

Mr. Speaker, sir, no effective and concrete measures have ever been taken to proceed against them despite our making repeated complaints to the Finance Secretary, Government of India and the Central Bureau of Investigation. I would, therefore, like to request that appropriate

action may please be taken in this regard so that tax evasion could be checked and the economic crisis facing the country could be blown off.

**SHRI S.M. LALJAN BASHA (Guntur):** Mr. Speaker, Sir, I want to raise a very important issue in the House. I come from Guntur district. Sir a Jute Mill of the JCI in Guntur district has been completely closed down putting the 3500 of its employees in a very miserable condition. So, it is my request to the Government that positive steps for redressing the grievances of those employees may please be taken early.

**SHRI NARAIN SINGH CHAUDHRI (Hissar):** Mr. Speaker, Sir, the anguish spread among the farmers due to the announcement of withdrawal of subsidy from fertilisers was subsidised to some extent after it was announced that fertiliser would be supplied to the small and marginal farmers at the old rates. But the co-operative societies or mini Banks functioning under the Haryana Government fulfil only 25 per cent of total requirement of fertiliser to them. So, ultimately they purchase it from the private dealers. Sir, through you, I would like to tell both the hon. Ministers of Agriculture and Finance that the small farmers do not get fertilisers anywhere at the old rates. They too purchase at Rs. 150 to 155 per bag. Now the sowing season is at hand and due to non-availability of fertiliser they will face difficulties. It will ultimately adversely affect crop-production. So, it is my request to the Government to pay adequate attention to it and make available fertilisers at required quantities at reasonable rates to the people.

I would like to make yet another submission about the Haryana Express. Recently, a report about cancelling this important train has appeared in the newspapers towards which the hon. Minister's attention was drawn. He has assured that it would not be canceled. But he has not yet refuted the above news.

**MR. SPEAKER:** Please take your seat. A lot of discussion has taken place on this subject.

**SHRI HARADHAN ROY (Asansol):** Mr. Speaker, Sir, I would like to draw the attention of this House towards a very important matter. The unemployment problem in the country is very serious. Half of the country's population is living below the poverty line. Despite all this, there is a ban on the recruitment in Government services. This ban must be lifted immediately. Earlier, it was imposed for six months only but now it has become a practice to extend its period time and again through different orders. I would, therefore, like to request that ban on recruitment may please be lifted and recruitment started so as to provide some relief to people reeling under the problem of unemployment. At the same time the backlog of vacancies may also please be filled. *(Interruptions)*

*[English]*

**SHRI MORESHWAR SAVE:** You have not given me a chance to speak for the last 80 minutes.

**MR. SPEAKER:** I am not speaking in the House. Members are speaking in the House.

*(Interruptions)*

**MR. SPEAKER:** You should know how to behave in the House. You can go out if you like.

12.27 hrs.

*(At this stage, Shri Moreshwar Save left the House)*

*[Translation]*

**SHRI TARA CHAND KHANDELWAL (Chandni Chowk):** Mr. Speaker, Sir, through you, I would like to draw the Government's attention towards the atrocities that were committed in Ambala Cantt. On September 4, 1991, the Army-Jawans led by Colonel Mindal and Lt. Col. Inder Singh bulldozed 17 houses at Ambala Cantt. I would like to know whether the Bull-dogzer Government has